

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

24. C.P.(IB)-840(MB)/2022

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)  
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **16.05.2023**

NAME OF THE PARTIES: Tata Capital Financial Services Limited

V/s.

Kushal Sunil Shah

SECTION 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Today's board is discharged, due to the personal inconvenience of the Hon'ble  
Judicial Member.

List this matter on **11.07.2023**.

Sd/-  
MADHU SINHA  
Member (Technical)  
//Vitthal//

Sd/-  
H. V. SUBBA RAO  
Member (Judicial)